

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR
BENCH, JABALPUR

Original Application No. 312 of 2006

Jabalpur, this the 15th day of May, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman

Ashok Kumar Mathew,
S/o. Shri V.M. Mathai,
Date of birth 3.2.1962,
R/o. B-3, Akashwani Colony,
Physical College Road,
Shivpuri (MP).

Applicant

(By Advocate – Shri S. Paul)

V E R S U S

1. Union of India, through its Secretary, Ministry of Information & Broadcasting, New Delhi.
2. Director General, All India Radio, Akashwani Bhawan, Sansad Marg, New Delhi.
3. Station Director, All India Radio, Shyamla Hills, Bhopal.
4. Shri N.S. Pilley, Upper Division Clerk, Akashwani Bhawan, Katanga, Jabalpur.

Respondents

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

Heard the learned counsel for the applicant.

2. The applicant has submitted a representation to Station Director of All India Radio, Bhopal for removal of anomalies in the seniority list of LDC/UDC. The representation was submitted on 20.10.2005



and the same was forwarded by the Assistant Engineer to the Station Director on the same day. The learned counsel has submitted that there is no response from the Station Director as yet. He has further submitted that he will be satisfied if respondent No. 3 is directed to dispose of the aforesaid representation within a period of three months of the date of receipt of this order.

3. The interest of justice will be served if respondent No. 3 is directed to consider the representation of the applicant in respect of his seniority and dispose it of by a speaking and reasoned order within a period of three months. The respondent No. 3 may also take into consideration the points made in the application before the Tribunal while deciding the representation of the applicant. Copy of the OA and all the enclosures may be furnished to the respondent No. 3 by the applicant within two weeks and respondent No. 3 may decide the ^{in with a speaking and reasoned order} representation within a period of three months from the date of receipt of the OA and copy of this order.

With the above directions,
 4. Original Application stands disposed of at the admission stage itself.

President
 (Dr. G.C. Srivastava)
 Vice Chairman

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पूर्णकाल सं. नं. / नं. जलालपुर, दि.
 चार्टर्ड इंजीनियर
 (1) अधिकारी
 (2) अधिकारी
 (3) अधिकारी
 (4) अधिकारी
 सूचना प्रविधि कार्यालय

S. Paul B20238
Res No 3
W.H.C. 444
Feb 2006

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17/5/06*